

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1447

ANSWERED ON:14.07.2009

SECURITY TO SENIOR CITIZENS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any survey of the senior citizens living alone in the NCT of Delhi;
- (b) if so, the details thereof;
- (c) whether crime against senior citizens are on the rise in the NCT of Delhi;
- (d) if so, the total number of such cases registered during the last one year and the current year, crime-wise including murder and looting separately;
- (e) the number of accused persons arrested and action taken against them during the said period;
- (f) the number of such cases solved/ unsolved during the said period and action taken to solve all the cases; (g) whether the Government has launched any drive and special protection scheme to provide security to the senior citizens in the country including NCT of Delhi; and (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) and (b): Delhi Police has launched special drives to identify and register those senior citizens who are living alone or with spouse and volunteer themselves to get registered. Total 8413 Senior citizens have been registered up to 30th June, 2009.

LOKSABHA UNSTARRED QUESTION NO. 1447

(c) to (f): As per the Annexure. The following efforts have been made by Delhi Police to solve remaining cases:

- i. Interrogations of known criminals, history sheeters, ruffians and budding criminals is being done to workout the remaining cases.
- ii. Help of Dossiers is being taken, to trace the criminals.
- iii. Help of finger print bureau is also taken in zeroing the accused persons.
- iv. Hue and Cry notices sent to the concerned District and police stations.
- v. Help of crime record bureau is sought to zero down the criminals
- vi. Jail released convicts are kept under watch.
- vii. Help of dog squad is taken in this regard.
- viii. Servants/tenants are interrogated in this regard.
- ix. Help of RWA's is sought in this regard.
- x. Help from bulletins of CRO is also taken in this regard.

(g) and (h): As far as State Governments are concerned, 'Public order' and 'Police' are state subject as per the Seventh Schedule to the Constitution of India as such, registration, investigation, detection and prevention of crime including the security of senior citizens is the responsibility of the States. The Government of India has issued guidelines from time to time to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crime against vulnerable sections including senior citizens.

However, as far as Delhi is concerned, various steps have been taken to provide security to the senior citizens which include identification of elderly people living alone or with spouse; verification of antecedents of their employees, particularly domestic servants and drivers; periodic visits to the residences of elderly persons by the Beat Staff, Station House Officers and Division Officers; setting up of a Senior Citizen's Security Cell; contacting the senior citizens by the officers of the Senior Citizen Security Cell both personally and on telephone to give them emotional support and to create a sense of security; briefing the senior citizens about security devices and security related issues; making available telephone numbers of Helpline for use in case of emergency; advice about "Dos" and Don'ts"; organising security awareness camps for the benefit of senior citizens; initiation of Community liaison programme to involve senior citizens in community matters; etc.

